

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**815/2014**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.05.2018.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate  
Affairs & Ors.**

**SECTION OF THE COMPANIES ACT: 633(2)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Mr. Jeevesh Nagrath and Mr. Chitvan Singhal,  
Advocates.

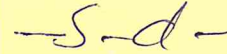
**For the Respondent:** Mr. Manik Dogra and Ms. Aditi Mohan, Advocates

**ORDER**

No time left. Renotify this case on 25<sup>th</sup> July, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**